

are assessed to a lower rate of duty than finished products.

(b) This is generally ascribed to—

(i) Uneconomic size of the plant.

(ii) Dependence on imported intermediates and raw materials.

A Committee has, however, recently been appointed to undertake a comprehensive enquiry into the Pharmaceutical industry.

(c) Government will consider doing so if the anomaly is in any case hampering the growth of the local industry.

#### SHARK LIVER OIL

**627. Dr. Amin:** Will the Minister of Commerce and Industry be pleased to state:

(a) the actual annual requirement of Shark Liver Oil in our country during the years 1950, 1951 and 1952;

(b) the quantity and value of Cod Liver Oil imported into India either in bulk or as finished product during the above period giving the value and quantity imported from each country;

(c) the names of the pharmaceutical products containing Cod Liver Oil allowed to be imported during the above period giving quantity and value of such products from each country separately; and

(d) the quantity and value of Shark Liver Oil allowed to be exported during the above period, giving the names of the countries to which it was exported?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) to (d). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 24.]

#### RETURNING OF JEWS TO INDIA

**628. Sardar Hukam Singh:** (a) Will the Prime Minister be pleased to state the number of Jews that sought permission to return to India during 1952 after having emigrated to Israel on the foundation of that State?

(b) What number out of (a) has been given permission to return?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) About 170.

(b) About 155.

#### EXPORT OF COAL

**629. Shri A. N. Vidyalkar:** Will the Minister of Production be pleased to state:

(a) the total quantity of export of coal from India during the years 1950, 1951 and 1952;

(b) the names of the countries to which coal was exported and the quantity exported to each of them;

(c) whether certain quantities of Indian coal have been exported to Korea;

(d) if so, the quantity thereof in the years of 1950, 1951 and 1952 and its price; and

(e) whether the coal to Korea was exported to any private importing firms or it was done in compliance to any military orders?

**The Minister of Production (Shri K. C. Reddy):** (a) and (b). A statement giving the information is appended. [See Appendix VI, annexure No. 25.]

(c) and (d). Yes, the following quantities:—

Year	Quantity (in Tons)
1950	.. 5,927
1951	.. NIL
1952	.. 101,296

In 1950, the price charged was 6.30 U. S. Dollars per ton, F. O. B. Calcutta; and in 1952, 6.96 U. S. Dollars per ton, F. O. B. Calcutta.

(e) The coal was exported to private importing firms.

#### RECRUITMENT TO C.P.W.D.

**630. Shri M. S. Gurupadaswamy:** Will the Minister of Works, Housing and Supply be pleased to lay on the Table of the House a statement supplying the following information:

(a) the minimum educational and technical qualifications for all Classes II and III Technical Services and Posts in the Central Public Works Department for:—

(i) direct recruitment,

(ii) recruitment by promotion, and

(iii) recruitment by transfer of officers of other Central and State Governments' Departments; and

(b) the procedure for making recruitment for the Services and Posts referred to in part (a) above?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) and (b). The following papers are laid on the Table of the House:—(1) A copy each of the Recruitment Rules for the Central Engineering Service, Class II, and the Central Electrical Engineering Service, Class II, which contain the required information in respect of the posts of Assistant Engineer and Assistant Engineer (Electrical), Class II, in the Central Public Works Department; and (2) Statements Nos. I to III containing the desired information in respect of other Class II and Class III technical posts in that Department. [Copies placed in the Library. See No. S-19/53.]

#### INDUSTRIAL HOUSING SCHEME

**631. Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Works, Housing and Supply be pleased to state what are the amounts granted to different States for building houses for industrial workers for the next financial year?

(b) What is the total allotment for the entire period of five years?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) The State Governments have been asked to indicate their requirements for the next financial year. Allocations will be made on receipt of this information from them.

(b) The Five Year Plan has recommended an expenditure of Rs. 38.5 crores on all housing schemes.

#### NORTH EAST FRONTIER AGENCY

**632. Shri Eishang Keishing:** Will the Prime Minister be pleased to state:

(a) the names of the Sub-divisions with their headquarters in the North East Frontier Agency;

(b) the names of the Tribes in the North East Frontier Agency with their respective population;

(c) the language or languages used as official language or languages in the North East Frontier Agency; and

(d) whether the Government of India have arranged any transport facilities to their officers in the administration of the North East Frontier Agency?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) A statement of names of the administrative centres in each of the Districts of the North East Frontier Agency is attached. [See Appendix VI, annexure No. 26.]

(b) A statement of names of the tribes in the North East Frontier Agency with the total approximate population shown District-wise is also attached. [See Appendix VI, annexure No. 27.]

(c) Assamese is used in the areas where it is understood by the tribal people. All officers have been directed to learn and are learning the local tribal languages of the areas to which they are posted.

(d) The "Agency Service Corps" consisting of porters has been expanded to meet the increased administrative demands. Transport by mules is arranged where mule-tracks exist. Air and surface communications are also being rapidly developed.